

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 3366
ANSWERED ON 12TH MARCH, 2026

GLOBAL HUB FOR FOOD PROCESSING

3366. SHRI PRADYUT BORDOLOI:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details regarding the long term strategy to position India as a global hub for food processing and food ingredients beyond Financial Year 2026 targets;
- (b) the steps taken by the Government to support sustainable packaging, eco-friendly processing technologies and green supply chains in the food processing sector;
- (c) the details regarding performance of the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme, State-wise;
- (d) the number of employees working under such enterprises and the profits achieved during the Financial Year 2024-25;
- (e) the number of jobs created so far in the food processing sector as a result of Government schemes; and
- (f) whether the North Eastern Region is lagging behind in terms of food processing, if so, the details thereof along with the reasons for the same and the measures taken by the Government to improve the state of food processing in the region and deal with the challenges faced therein?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a): In order to promote and ensure overall development of Food Processing Industries, Ministry of Food Processing Industries (MoFPI) has been incentivizing setting up/ expansion of related infrastructure, through its two Central Sector Scheme viz. Pradhan Mantri Kisan SAMPADA Yojana (PMKSY), Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and a Centrally sponsored PM Formalization of Micro Food Processing Enterprises (PMFME) Scheme across the country. These schemes are not region or state specific but demand driven in nature.

(b): MoFPI supports use of renewable source of energy viz. Solar, Bio-mass, Wind, etc. in the schemes and provides financial assistance for incorporating renewable/alternate energy technologies in food processing units, with a maximum permissible cost of ₹35 lakh per project under component schemes of PMKSY. Under component schemes of PMKSY, consent to operate

(CTO) issued by the concerned state Pollution board/Agency in respect of Water and Air, is mandatory for release of Grant-In-Aid/Subsidy to the approved projects. Further, Project Implementation Agency (PIA) has to comply with the requirements of Cold Chain infrastructure as per the directions of Ministry of Environment, Forest & Climate Change, Government of India with respect to use of Non-ODS (Non- Ozone Depleting Substances) and low GWP (Low Global Warming Potential) refrigerants-based energy efficient cooling systems.

Further, to encourage sustainable food processing through adoption of green technologies, one of the focus pillar was “Sustainable and Net Zero in Food Processing, in the 4th edition of World Food India 2025, organized by MoFPI during 25-28 September, 2025 in Bharat Mandapam, New Delhi. It aimed to promote resource efficiency, waste reduction, energy efficiency and environmentally friendly packaging solutions across the sector.

National Institute of Food Technology, Entrepreneurship & Management -Thanjavur under MoFPI has made efforts to promote and develop sustainable packaging technology through development of biodegradable plastics, safe and environment friendly packaging solutions from biopolymers such as poly lactic acid (PLA), starch, nano fibres etc.

(c) to (e): Under PMFME Scheme, Loans for 1,72,707 micro food processing enterprises with approved subsidy of Rs. 5009.61 crore and Seed capital for 3,76,326 Self Help Group members have been sanctioned. 76 proposals for Incubation centres and 25 proposals for Branding & Marketing have been approved. The State-wise details are at **Annexure**.

As on 31.12.2025, 5.18 lakh direct and indirect employment opportunities have been generated under PMFME scheme, out of which 1.52 lakh direct and indirect employment has been generated in FY 2024-25 across the country. Data regarding profits achieved by these enterprises is not maintained at MoFPI level.

Further, as on 31.12.2025, 4.69 lakh direct/ indirect employment opportunities have been generated from the operational projects under component schemes of PMKSY and 3.29 lakh direct/ indirect employment opportunities has been generated under PLISFPI across the country.

(f): In order to ensure overall development of Food Processing Sector and to help it face various challenges, MoFPI is implementing PMKSY Scheme, PLISFPI and PMFME scheme across the country including North Eastern Region (NER). Further, in order to encourage entrepreneurs in the food processing sector from NER, the following preferential provisions have been made in component scheme guidelines of PMKSY-

- (i) Net Worth requirement reduced to amount equal to grant sought, in comparison to 1.5 times for general areas;
- (ii) Term Loan requirement reduced to 10% of eligible project cost, in comparison to 20% for general areas;
- (iii) Equity requirement reduced to 10% of eligible project cost, in comparison to 20% for general areas;
- (iv) Quantum of grant at enhanced level of 50% of eligible project cost, in comparison to 35% for general areas (Subject to the maximum ceiling under respective sub-schemes);

- (v) Requirement of minimum project cost reduced to Rupees One Crore, in comparison to rupees Three Crores in for general areas in case of Creation / Expansion of Food Processing & Preservation Capacities (CEFPPC) Scheme projects [for other schemes, no such criteria is fixed]

Further, under PMKSY & PMFME Scheme, 10% of the budget allocation, is earmarked for NER.

One District One Product (ODOP) approach under PMFME Scheme has been adopted to reap the benefit of scale in terms of procurement of inputs, availing common services and marketing of products. It provides the framework for value chain development and alignment of support infrastructure. The ODOP are identified by States / UTs based on the agriculture production, raw material availability, perishability of the product etc. All districts of the North Eastern Region (NER) have been covered under the ODOP approach, with each district identifying one product based on its local strengths for focused support and value addition under the PMFME Scheme.

All these schemes are implemented across the country and aim towards creation of modern infrastructure with efficient supply chain management from farm gate to retail outlet which includes storage, transportation, creation of market linkages etc., thereby help in reducing post-harvest losses and facilitating enhance farmer incomes and creating off-farm employment opportunities.

ANNEXURE REFERRED TO IN REPLY TO PART (c) TO (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 3366 FOR ANSWER ON 12TH MARCH, 2026 REGARDING “GLOBAL HUB FOR FOOD PROCESSING”

Performance of PMFME Scheme

S.No	State/UT	Number of Micro Food Processing Sanctioned (Nos.)	Approved Subsidy of Micro Food Processing (Rs in cr.)	Number of Self Help Group (SHG) members sanctioned	Amount Sanctioned to SHG members (Rs in Cr.)	Number of Approved Incubation Centre	Approved Grant in Aid of Incubation Centre (Rs in cr.)	Number of Approved Branding & Marketing Projects	Approved Grant in Aid of Branding & Marketing Projects (Rs in cr.)
1	Andaman And Nicobar Islands	18	1.03	110	0.42	0	0.00	0	0.00
2	Andhra Pradesh	8651	137.81	36926	139.88	2	6.11	2	0.78
3	Arunachal Pradesh	149	9.26	2524	6.56	0	0.00	0	0.00
4	Assam	5194	58.97	33454	100.43	1	2.75	0	0.00
5	Bihar	28648	660.88	24254	86.30	2	4.81	1	0.59
6	Chandigarh	5	0.21	0	0.00	0	0.00	0	0.00
7	Chhattisgarh	1442	62.49	10914	14.13	2	5.50	0	0.00
8	Dadra And Nagar Haveli And Daman And Diu	12	0.42	13	0.02	0	0.00	0	0.00
9	Delhi	378	8.98	0	0.00	2	4.67	0	0.00
10	Goa	141	5.40	2077	7.77	1	2.03	1	1.04
11	Gujarat	1217	78.26	7185	18.39	0	0.00	0	0.00
12	Haryana	1737	110.76	1675	6.10	0	0.00	1	2.71
13	Himachal Pradesh	2628	63.57	15602	58.67	3	8.84	0	0.00
14	Jammu And Kashmir	2121	43.20	1114	3.97	3	7.80	0	0.00
15	Jharkhand	4665	94.82	6158	20.72	0	0.00	3	2.48
16	Karnataka	8402	315.18	19054	74.91	14	32.17	5	5.30
17	Kerala	8478	221.96	6802	21.49	1	2.75	0	0.00
18	Ladakh	96	4.58	412	1.15	2	5.50	2	0.82
19	Madhya Pradesh	13221	442.85	13733	43.46	3	9.88	0	0.00
20	Maharashtra	27360	810.63	53857	192.67	3	7.27	4	4.53
21	Manipur	310	21.69	421	1.52	0	0.00	0	0.00

22	Meghalaya	237	4.07	4285	13.06	1	2.75	0	0.00
23	Mizoram	67	2.56	2641	10.11	1	2.75	0	0.00
24	Nagaland	440	7.84	3797	6.90	1	2.43	0	0.00
25	Odisha	3075	91.35	31195	93.05	1	1.85	0	0.00
26	Puducherry	203	4.52	1986	7.68	0	0.00	1	1.58
27	Punjab	3108	266.83	1404	4.36	1	3.45	2	4.33
28	Rajasthan	1444	85.11	7857	27.03	8	23.11	0	0.00
29	Sikkim	66	1.78	1275	5.07	2	4.92	2	1.86
30	Tamil Nadu	17869	410.20	31174	119.37	4	8.78	1	0.15
31	Telangana	7345	106.23	24502	95.92	3	8.43	0	0.00
32	Tripura	286	7.05	4278	16.26	1	2.65	0	0.00
33	Uttar Pradesh	22060	803.30	8511	25.97	14	46.91	0	0.00
34	Uttarakhand	1087	33.49	9349	31.27	0	0.00	0	0.00
35	West Bengal	547	32.39	7787	28.37	0	0.00	0	0.00
	Total	172707	5009.67	376326	1282.99	76	208.11	25	26.17
